

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2129

ANSWERED ON:29.11.2016

Fixing MRP

Patel Shri Devji Mansingram

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the criteria for fixing Maximum Retail Price (MRP) of a product;
- (b) whether the producers are deceiving the consumers by affixing fake maximum retail price labels on the products and if so, the corrective measures taken in this regard; and
- (c) whether the Government is considering to enact a law for mentioning the criteria of maximum retail price on every packet of a product like cost on production, labour tax, profit, etc. and if so, the details thereof?

Answer

THE MINISTER OF
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C.R.CHAUDHARY)

(a) : The prices and profit margins are determined through competition in market place based on which the Maximum Retail Price (MRP) is determined by the manufacturing companies themselves. The Retail Sale Price at which a product can be sold shall not exceed the declared (MRP)

(b) : No such complaint has been received by this department.

(c) : Government is not considering to enact any such law.
